

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.1097 OF 2020

In the matter of:

Committee of Creditors of M/s KSK
Mashanadi Power Company Ltd through
Power Finance Corporation Ltd Appellant

Vs

KSK Mahanadi Power Company Ltd
Through its RP Sumit Binani Respondent

Present:

M Ramji Srinivasan, Sr. Advocate, Mr Bishwajit Dubey, Mr Spandan Biswal,
Ms Srideepa Bhattacharyya, Ms Sanskriti Sidana, Advocates for appellant.

Mr Sumesh Dhawan, Mr Vaijayant Paliwall, Ms Charu Bansal Advocates for
Respondent.

With

COMPANY APPEAL (AT)(INSOLVENCY) NO.1116 OF 2020

In the matter of:

Sumit Binani, RP of M/s KSK
Mashanadi Power Company Ltd Appellant

Vs

Power Finance Corporation Ltd Respondent

Present:

Mr Sumesh Dhawan, Ms Prabhsimran, Ms Charu Bansal and Mr. Vaijayant
Paliwal, Advocates for appellant.

M Ramji Srinivasan, Sr. Advocate, Mr Bishwajit Dubey, Mr Spandan Biswal,
Ms Srideepa Bhattacharyya, Ms Sanskriti Sidana, Advocates for Respondent.

With

COMPANY APPEAL (AT)(INSOLVENCY) NO.1127 OF 2020

In the matter of:

Punjab National Bank

Appellant

Vs

KSK Water Infrastructures Pvt Ltd

Respondent

Present:

Mr Bishwajit Dubey, Mr Spandan Biswal, Ms Srideepa Bhattacharyya, Ms Sanskriti Sidana, Advocates for Appellant.

Ms Rakhi Ray, Mr Ramesh Babu Advocates for Respondent.

ORDER

05.02.2021-Learned senior counsel submits that as per earlier order dated 27.1.2021 Learned Adjudicating Authority has taken up the Company Petition and after hearing the arguments the orders are reserved. Therefore, he submits that this hearing may be adjourned for a week.

List the matter before the appropriate Bench on **15th February, 2021**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam